

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHBAD BENCH : ALLAHABAD**

Original Application No. 1292 of 2005

Allahabad, this the 07TH Day of January, 2010.

Hon'ble Mr. A.K. Gaur, Member-J
Hon'ble Mrs. Manjulika Gautam, Member-J

A. P. Jain, Aged about 57 years S/o Shri M.L. Jain Resident of Railway Quarter No. RB-IV/266 V.I.P. Road, Near Idgah Bus Stand, Agra Cantt, Agra-282 001 (U.P.)

..Applicant.

By Advocate : Shri Rakesh Verma.

Versus

1. Union of India through General Manager (P), North Central Railway, Nawab Yusuf Road, Allahabad.
2. Divisional Railway Manager (P), North Central Railway, Agra Division, Agra.
3. Divisional Railway Manager (P), North Central Railway, Jhansi Division, Jhansi.
4. Senior Divisional Engineer (Co-ordination), North Central Railway, Agra Division, Agra.

...Respondents

By Advocate : Shri S. S. Agnihotri.

O R D E R

(Delivered By: Hon'ble Mr. A. K. Gaur, Member-J)

Learned counsel for the respondents invited our attention to order dated 31.05.06 (Annexure CA-1) and submitted that OA has been rendered infructuous.

2. Learned counsel for the applicant has disputed this fact and stated that part of the relief has been granted.
3. Having heard counsel for either sides, we hereby direct the applicant to prefer a detailed representation for payment of

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arrears of pay in view of Janaki Raman's Case and also for further promotion to the post Assistant Engineer in pay scale of Rs. 7500-12000 within period of one month from the date of receipt of certified copy of this order. If such a representation is filed within stipulated period (as contemplated above), the competent authority shall consider the same and decide the same within period of three months.

4. With the above observation the OA is disposed off with no order as to costs.



MEMBER- A



MEMBER- J

Anand/-